

(c) whether the views of the concerned Ministries and the State Governments have been ascertained in the matter; if so, their reaction in this regard?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA) :
(a) to (c) The information is being collected and will be laid on the Table of the Sabha.

TRACTOR MANUFACTURE BY HMT WITH FOREIGN COLLABORATION

30. SHRI A. G. KULKARNI : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether any collaboration agreement has been signed by the HMT for the manufacture of tractors;

(b) if so, the name of the collaborator and the terms of agreement and fees etc; and

(c) whether Government have turned down the request of the Central Engineering and Mechanical Research Institute to supply the know-how in regard to the manufacture of tractors by HMT?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) and (b) Hindustan Machine Tools have negotiated a technical collaboration agreement with Messrs Motokov of Czechoslovakia for taking up manufacture of tractors, subject to the approval of the Government. The Agreement negotiated with Messrs. Motokov is in the nature of a commercial contract and it is not considered appropriate to divulge the terms thereof.

(c) No, Sir. The Central Mechanical Engineering Research Institute, Durgapur, in collaboration with the Mining and Allied Machinery Corporation, Durgapur has developed an indigenous design of a 20 h.p. tractor and produced a few prototypes. Further development work on the prototype is needed to perfect it, make it suitable for commercial production and finalise its design. An all out effort is being made to complete this work speedily. When the

design suitable for commercial production has been finalised, the production of this model, for which there is scope, would be considered.

SOCIAL WELFARE INSTITUTIONS IN DELHI

31. SHRI LAL K. ADVANI :
DR. BHAI MAHAVIR :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) the number and the names of the social welfare institutions in Delhi run by Government;

(b) the number and the names out of these administered by the Delhi Administration and the Central Government separately;

(c) whether the Delhi Administration has urged that all such institutions be under the unified, integrated control of the Delhi Administration; and

(d) if so, Government's response to this demand?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA) : (a) to (d) The information is being collected from the Delhi Administration and will be laid on the Table of the House when received.

STANDING COMMITTEE ON THE GANDHI CENTENARY INTERNATIONAL CONFERENCE ON PROHIBITION

32. SHRI LAL K. ADVANI :
DR. BHAI MAHAVIR :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the Standing Committee of the Gandhi Centenary International Conference on Prohibition has recently submitted a memorandum to the Prime Minister urging the Government to evolve a national policy on Prohibition;

(b) the other specific demands made in the memorandum; and

(c) the Government's reaction to these demands?